

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2018

ORDER NO. 35 OF 2018

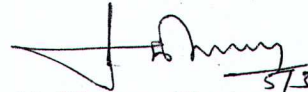
Hon'ble President is pleased to modify the roster order no 34 of 2018 for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical) and Hon'ble Sh. C. J. Mathew, Member (Technical)	On 07/03/2018 at 10.30 A.M.	Larger Bench Matters as notified.
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	On 07/03/2018 at 02.30 P.M.	E/Misc/92938/2017 in E/85471/17 and ST/88653/13
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	On 09/03/2018 at 02.30 P.M.	ST/87164/2016 and E/ROM/85117/18 in E/2501/05
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	On 07/03/2018 During the period when Larger Bench matters and specially assigned Division Bench matters are taking place	Single member matters.

Note:

1. Original Division Bench will resume after the above Larger Bench matter is over.

By Order



(A.Mohan Kumar)

Registrar

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Dy.Registrar